

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 13 of 2014**

**Dated : 12<sup>th</sup> December, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of :**

**Powergrid Corporation of India Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s): Mr. M. G. Ramachandran and  
Ms. Poorva Saigal  
Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. Pradeep Misra with  
Mr. Suraj Singh for R-3 to R-5  
Mr. Ramalingam for R-1

**ORDER**

Post the matter for further hearing on **02.01.2015.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

***mk***